

ROCK PHOSPHATE

1070. Shri S. M. Ghose: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any Geological Survey has been conducted to find out deposits of Rock Phosphate in the country since 1953; and

(b) if so, the names of the States where these are available with percentage of Phosphate in Rock Phosphate?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) and (b). No, Sir.

OVERSEAS SCHOLARSHIPS

1071. Shri Deogam: Will the Minister of Education be pleased to state:

(a) the procedure followed in awarding Central Overseas Scholarships for 1956-57; and

(b) the dates when the candidates will be interviewed and when the results will be communicated to them?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A statement is laid on the Table of House. [See Appendix VIII, annexure No. 63.]

WATER SUPPLY IN PORT BLAIR

1072. Bishop Richardson: Will the Minister of Home Affairs be pleased to state:

(a) whether improvement in the supply of water in the town of Port Blair is contemplated; and

(b) whether construction of a reservoir is also under consideration?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) Yes.

(b) The scheme of constructing a reservoir is under examination.

EMERGENCY RELIEF ORGANISATION SCHEME

1073. Shri Ram Krishan: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government propose to set up a Central Training Institute to give training in relief work; and

(b) if so, the name of the place chosen and main features of the scheme?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) Yes.

(b) The question where the Institute should be located is under consideration. The details of the Training Scheme are being worked out.

VISAS TO FOREIGN STUDENTS

1074. Chaudhuri Muhammed Shaf-fee: Will the Minister of Home Affairs be pleased to state:

(a) the number of foreign students, studying in India, who have applied for extension of their visas in order to carry on their studies in India from 1st September, 1955 to 20th February, 1956;

(b) the number of extended visas; and

(c) the number of applications rejected in this connection?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) 290.

(b) 289.

(c) 1.

FOREIGNERS IN INDIA

1075. Chaudhuri Muhammed Shaf-fee: Will the Minister of Home Affairs be pleased to state:

(a) the number of foreigners arrested in India in 1955; and

(b) the main causes of their arrest?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) and (b). The information asked for is not readily available as it relates to law and order which is primarily the concern of State Governments. It is, however, being collected and will be laid on the Table of the House, in due course.